

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 416
IB/597/ND/2023

IN THE MATTER OF:

Air Transport Corporation Assam Private Ltd	...	Applicant
Versus		
Power Grid Corporation Of India Limited	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 12.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ranjit Kumar Proxy Counsel

For the Respondent : Adv. Somash Chandra Jha, Adv. Akash Kishore

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **03.05.2024**.

Sd/-
(Court Officer)